

Twenty-first Report of the Committee on Private Members' Bills and Resolutions.

12.48 hrs.

**PUBLIC ACCOUNTS COMMITTEE  
FIFTH-SIXTH AND FIFTH-EIGHTH REPORTS**

**SHRI SEZHIYAN (Kumbakonam):**  
I beg to present the following Reports of the Public Accounts Committee:—

- (1) Fifty-sixth Report regarding action taken by Government on the recommendations contained in their Eighth Report on Chapter II of Audit Report (Civil), on Revenue Receipts, 1970 relating to Customs.
- (2) Fifty-eighth Report regarding action taken by Government on the recommendations contained in their Fifth Report on Audit Report (Civil), 1970 relating to the Ministry of Works, Housing and Urban Development.

12.49 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**TWENTY-FOURTH REPORT**

**SHRI AMRIT NAHATA (Barmer):**  
I beg to present the Twenty-fourth Report of the Committee on Public Undertakings regarding action taken by Government on the recommendations contained in their Sixty-fifth Report (Fourth Lok Sabha) on Mining and Allied Machinery Corporation Limited.

RE: CORRECTION TO UNSTARRED QUESTION NO. 2206—contd.

**श्री हुकम चन्द कछवाय :** अध्यक्ष महोदय यह तो हृद हो गई कि मैंने लिखकर आप को भेजा और आप कह रहे हैं आप को नहीं मिला तो क्या जो नोटिस दिया करें उसकी रसीद ले लिया करें ?

**अध्यक्ष महोदय :** उसके बारे में माननीय सदस्य मुझे लिखकर भेजें ।

**श्री हुकम चन्द कछवाय :** आखिर वह

रेकॉर्ड है क्या मंत्री, जो पढ़ कर सुनायें ।

**MR. SPEAKER:** That is not the custom here. When the Papers are laid, they are not read here.

**SHRI JYOTIRMOY BOSU (Diamond Harbour):** On a point of order, Sir I see a statement correcting his answer being laid by Shri K. C. Pant against item No. 4(1). Under the Rules, he has to read it out..... (Interruptions).

**MR. SPEAKER:** That has been laid on the Table.

**SHRI JYOTIRMOY BOSU:** This is improper and irregular.

**श्री हुकम चन्द कछवाय :** अध्यक्ष महोदय आने हो नियम बताये हैं और आप ही उनको खत्म करना चाहते हैं ।

**अध्यक्ष महोदय :** मामनीय सदस्य यह लगातार इस तरह उठकर क्यों बोले जा रहे हैं । उनके घुप के लीडर इन माननीय सदस्य को समझाते क्यों नहीं हैं ।

The Papers laid on the Table are not read here.

12.50 hrs.

**COMMITTEE ON WELFARE OF  
SCHEDULED CASTES AND SCHEDULED TRIBES**

**TWELFTH, THIRTEENTH AND FOURTEENTH  
REPORTS**

**SHRI B. K. DASCHOWDHURY (Cooch-Bihar):** I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Twelfth Report regarding action taken by Government on the recommendations contained in their Thirteenth Report (Fourth Lok Sabha) on the erstwhile Ministry of Steel and Heavy Engineering—Reservations for Scheduled Castes and Scheduled Tribes in Heavy Engineering Corporation Limited.

[SHRI B. K. Daschowdhury]

(2) Thirteenth Report regarding action taken by Government on the recommendations contained in their Fifteenth Report (Fourth Lok Sabha) on the Ministry of Railways (Railway Board)—Reservations for Scheduled Castes and Scheduled Tribes in Indian Railways.

(3) Fourteenth Report on the Ministry of Steel and Mines (Department of Steel)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in (i) Hindustan Steel Limited (Headquarters Organisations); (ii) Bhilai Steel Plant; (iii) Rourkela Steel Plant; (iv) Durgapur Steel Plant and (v) Bokaro Steel Limited

RE. CORRECTION TO UNSTARRED QUESTION NO 2206—contd.

श्री अटल बिहारी वाजपेयी (गालियर) : डायरैक्शन 115 के मातहत कछवाय जी ने एक नोटिस दिया। आपने उस की स्वीकृति दे दी। मंत्री महोदय ने एक सवाल का एक ही दिन परस्पर विरोधी जवाब दिये तो अब यह सदन जानना चाहेगा कि यह परस्पर विरोधी जवाब उन्होंने क्यों दिये और असली जवाब क्या है।

अध्यक्ष महोदय : माननीय सदस्य को मैंने यह कहा है कि जब मंत्री महोदय अपना स्टेटमेंट हाउस की टेबल पर रखते हैं तो उस मौके पर वह यहाँ मत बोलें बल्कि मुझे लिख कर वह बतला दें कि उन्हें इस के बारे में क्या ऐतराज है।

I will ask the Minister to explain it in the House.

अब कोई एक प्रीयर प्रोसीजर तो होना चाहिए।

वह इस को सचसे नहीं हैं।

श्री हुकम चन्द कछवाय : इस में समझने की क्या बात है? सीधी सीधी बात है। एक ही प्रश्न के दो उत्तर दिये हैं। मैंने नोटिस दिया है। मैंने यह भी कहा था कि जब मंत्री महोदय बोलने खड़े होने तब सवाल पूछे जायेंगे।

अध्यक्ष महोदय : आप को लिख कर भेजना चाहिये था। चूँकि आप का नाम नहीं है...

श्री हुकम चन्द कछवाय : मैंने लिख कर दिया है।

अध्यक्ष महोदय : अगर आपने लिख कर भेजा है तो मैं उस को देख लूँगा और इंजिन दे दूँगा।

श्री हुकम चन्द कछवाय : अब वह कब आयेगा? सेशन तो खत्म होने वाला है मैं कब पूछूँगा?

अध्यक्ष महोदय : जब मैं बुलाऊँगा तब। आप इस तरह से बीच में मत आइये।

श्री हुकम चन्द कछवाय : पहले मंत्री महोदय यह तो बतलायेंगे कि जो वक्तव्य रखा गया है वह क्या है?

अध्यक्ष महोदय : मंत्री महोदय बतलायेंगे कि वह क्या है।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): The statement has been laid on the Table of the House. If you desire, I can read it however, you want me to give the essence of the matter, it is like this. Two questions were tabled on the same day—Unstarred Questions. The Hindi versions are the same. In